

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 55/BB/ 2017	-	Await report from ROC & OL	230/ 232	Sankalp Semiconductor Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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H.N. VASUDEVA
9845806822

Applicant.



ORDER

Counsel for Petitioner is present. Already we have received reports of ROC, R.D and O.L. Heard the Counsel for Petitioner. List it for orders on 08/03/2018.


Member (T)


Member (J)